

CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR

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**ORDERS OF THE BENCH**

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**Date of Order: 29.05.2014**

OA No. 291/00299/2014

Mr. S.K. Bhargava, counsel for applicant.

Learned counsel for the applicant wants to withdraw the present Original Application with liberty to file fresh Original Application.

In view of the submissions made on behalf of the applicant, the present Original Application is dismissed as withdrawn with liberty to the applicant to file fresh Original Application, if he is so advised.

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M. NAGARAJAN  
JUDICIAL MEMBER

*Anil Kumar*  
(ANIL KUMAR)  
ADMINISTRATIVE MEMBER

Kumawat